

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 139**

**IA(I.B.C)/89(CH)2023, IA(I.B.C)/90(CH)2023**  
**IA(I.B.C)/1420(CH)2023, IA(I.B.C)/337(CH)2020**  
**IA(I.B.C)/435(CH)2020, IA(I.B.C)/443(CH)2020**  
**IA(I.B.C)/1811(CH)2023, IA(I.B.C)/1812(CH)2023**  
**IA(I.B.C)/1813(CH)2023, IA(I.B.C)/1814(CH)2023**  
**IA(I.B.C)/2090(CH)2023, IA(I.B.C)/2478(CH)2023**  
**IA(I.B.C)/704(CH)2024, IA(I.B.C)/1114(CH)2024**  
**IA(I.B.C)/1042(CH)2024**  
**In**

**CP (IB) No. 15/Chd/Chd/2017**  
**(Admitted)**

**IN THE MATTER OF**  
**Punjab National Bank**

**...Petitioner-Financial Creditor**

**Versus**

**James Hotel Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 7, 60(5), 43(1) r/w 44 (1), 45 (1), 66(1), IBC 2016**  
**Rule: 11 of NCLT, 2016 & 53 of IBBI**

**Order delivered on 02.05.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,**  
**HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,**  
**HON'BLE MEMBER (J)**

**PRESENT:**

- For the successful bidder in IA No.337/2020** : Mr. G.S. Sarin, PCS with Mr. Pankaj Sethi, Advocate
- :
- For the Applicant in IA No.1042/2024** : Mr. Parveen Gupta with Mr. Subhash Chandra & Mr. Sanjee Bansal, Advocates
- For the Municipal Corporation Chandigarh** : Ms. Diya Sodhi, Advocate
- For Sarovar Hotels in IA No.1814/2023 & 2090/2023** : Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav Sahni, Advocate

**For the Liquidator** : Mr. Manuj Nagrath, Advocate

**ORDER**

At the request of Ld. counsels for all the concerned parties, list the matter on 21.05.2024.

Sd/-

**(SATYA RANJAN PRASAD)  
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**